NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/05		For Orders	397/	Ramakrishna Meenaji Hadgal &
	82/16	on IA 16/17	398	Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. Jeyalahehni

- Applicant

ORDER

Counsel for petitioner is present. Matter is listed for orders in IA16/17. List it against for orders on 13/09/2017.

MEMBER(J)

MEMBER(T)